

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JMK MERCANTILE LIMITED

1.	NAME OF CORPORATE PERSON	JMK MERCANTILE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	28/09/2004
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER	U51909DL2004PLC129495
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	8TH FLOOR, EROS APARTMENTS 56, NEHRU PLACE NEW DELHI DL 110019 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	14.03.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Atul Mittal Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Claims to be sent on Email Id: jmkmercantileltd@gmail.com Ph No: 9871830777 Reg No: IBB/PA-001/IP-00439/2017-18/10762
8.	LAST DATE FOR SUBMISSION OF CLAIMS	13.04.2024

Notice is hereby given that the **JMK MERCANTILE LIMITED** has commenced voluntary liquidation on **14th March 2024**.

The stakeholders of **JMK MERCANTILE LIMITED** are hereby called upon to submit a proof of their claims, on or before **13th April 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Atul Mittal

Atul Mittal
Liquidator for JMK Mercantile Limited



Date: 17.03.2024
Place: Delhi